

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.28 of 2013 &  
I.A. No. 44 of 2013**

**Dated : 21<sup>st</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Corp. Ltd. ....Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Suparna Srivastava**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R.1**

**ORDER**

The learned counsel for the Commission has filed comprehensive Written Submission today after serving copy on the other side. All the other parties have filed their respective Written Submissions.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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